IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/131(ND)/2017

| IN | TH | E | MA | TT | ER | OF: |
|----|----|---|----|----|----|-----|
| | | | | | | |

M/S. NCML Industries Ltd. and Manish Jain

.....PETITIONER

SECTION:

Under Section 441 (148) (B)

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

: -

For the Respondent

. .

ORDER

Learned Counsel for the petitioner is not present. Ld. representative for the

ROC is also present.

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List the matter on 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Sd/-

25.8.2017 Surjit